

Reorganisation of Fertilizer Units

1303. SHRI P. RAJAGOPAL NAIDU :
SHRI B.V. DESAI :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether there is any proposal to reorganise fertilizer units;

(b) if so, the details thereof; and

(c) when the reorganisation will be done ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (c) The reorganisation of the public sector fertilizer units and possible regrouping of some fertilizer plants is one of the measures before the Government. It is not possible to indicate the time frame in which these administrative measures may be introduced or implemented.

Shortfall in Target of Power Generation During 1983-84

1304. SHRI CHITTA BASU : Will the Minister of ENERGY be pleased to state :

(a) whether the power generation in the country rose by 7.6 per cent in 1983-84 against the target of 11 per cent;

(b) if so, the reasons for 3.4 per cent shortfall;

(c) whether the power deficits in almost all the States are on the increase; and

(d) the time by which the country will be in a position to meet the power needs ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Thermal generation was lower generally due to such reasons as some units being old or otherwise deficient, poor quality of coal, and system constraints, etc.

Hydel generation in some parts of the country was also affected due to erratic monsoon conditions.

(c) and (d) All efforts are being made to bridge the gap between the requirement and availability of power. The power shortage which was over 16% before the beginning of the VI Plan in 1979-80, was brought down to 10.8% in 1983-84. Further increases in availability of power are planned, so that power requirement can be met, but the time-frame is dependent upon the availability of resources.

Setting up of Power Conservation Cell and Energy Audit by Industrial Units

1305. SHRI S.A. DORAI SEBASTIAN : Will the Minister of ENERGY be pleased to state :

(a) whether there is any proposal to set up a "Power Conservation" Cell and energy audit by various industrial units; and

(b) whether norms for capacity utilisation have been worked out for better functioning of Thermal Stations ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Norms for utilisation of capacity of thermal power stations have been considered by the Working Group on Power set up for the formulation of the Seventh Plan Power Programme.

Pending cases in Punjab and Haryana High Court

1306. SHRI CHIRANJI LAL SHARMA : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the total number of cases pending in High Court of Punjab and Haryana; and

(b) the steps taken or proposed to be